

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.27**  
**C.A. No.07/2023 in**  
**C.P. No. 09/BB/2022**

**IN THE MATTER OF:**

Laxmi Mallikarjun Langoti & Ors. ... Petitioners  
Vs.  
Mallikarjun Transports India Pvt. Ltd. & Ors. ... Respondents

**Order under Section 58 of Companies Act, 2013**

**Order delivered on: 23.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioners : Ms. Asmita Deshpande  
For the Respondents : Shri Tamoghna

**ORDER**

1. Heard the learned Counsels for the parties.
2. At the request of both the learned Counsel, list the matter on **10.06.2024.**

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**  
Puja

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**